**About Us**

The Advanced Criminal Law Studies Committee, School of Law, Christ (Deemed to be University) is holding **the 5th edition of its annual flagship event, National Trial Advocacy and Judgment Writing Competition (NTAC)** from 13th December 2019 to 15th December, 2019.

**In the previous editions, NTAC has witnessed participants from law schools across the country and has successfully contributed to the promotion of a trial culture and criminal litigation. NTAC prides itself for being a one of a kind trial experience which helps in** honing one’s research skills, and overall prowess of courtroom etiquette.

##### Eligibility

The Competition is open for all students who are pursuing three or five-year LL.B. Degree Course in Universities/Colleges/Law Departments in India, as recognized by the Bar Council of India.

**Registration Procedure**

The participation in the 5th SLCU National Trial Advocacy and Judgment Writing Competition is restricted to 24 teams only on a first come basis. The teams are requested to provisionally register by sending a mail through their respective Official College’ Email ID or Other Official IDs handled by recognized student bodies to the Advanced Criminal Law Studies Committee, at **criminallaw.committee@law.christuniversity.in****.**

Kindly note that only one team per College/Institution/University shall be permitted to take part in the Competition. The last date for provisional registration shall be 30th October, 2019. The main invite shall be made available only to those teams that pre-register.

**Venue**

School *of*Law, CHRIST (Deemed to be University), Hosur Road, Bengaluru – 560-029.

**Important Dates**

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| S. No. | Date  | Event |
|  | 13th October 2019 | Release of Provisional Registration |
|  | 30th October 2019 | Last day for Provisional Registration |
|  | 3rd November 2019 | Release of Rules, Registration Forms & Trial Proposition |
|  | 20th November 2019 | Last day for Final Online Registration |
|  | 28th November 2019 | Last day for seeking clarification regarding Trial Proposition |
|  | 30th November 2019 | Release of clarifications regarding Trial Proposition |
|  | 30th November 2019 | Last day for submission of hard copy of Final Registration & Payment details.  |
|  | 6th December 2019 | Submission of List of Witnesses |
|  | 13th December 2019 | Inauguration, Procedure Test & Draw of Lots  |
|  | 13th December 2019 | Preliminary Rounds 1 & 2 |
|  | 14th December 2019 | Judgement Writing Competition, Quarter-final rounds & Semi-final rounds |
|  | 15th December 2019 | Finals & Valedictory |

**\*The Problem shall have staggered release of annexures in addition to the preliminary release of proposition.**

**Contact Details**

E-mail: **criminallaw.committee@law.christuniversity.in**

Student Conveners:

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